

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 24.06.2019 (MONDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 259 of 2019	Sukhbeer Singh Vs. Dinesh Chandra Agarwal RP, Maple Realcon Pvt Ltd & Ors.	Mrinal Harsh Vardhan	Anju Jain (R-3) SS Bhati (CS)
2.	Comp. App. (AT) (Ins) No. 642 of 2019	AM Clean Air Engineering Pvt. Ltd. Rep. by P.M. Mahendran Vs. Dr. L. Natarajan, IRP & Anr.	R. Prabhakaran	

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 646 of 2019	Punjab National Bank Vs. K. Periyasamy & Ors.	Rajesh Kr. Gautam	
4.	Comp. App. (AT) (Ins) No. 652 of 2019	Ms. Pavithra & Anr. Vs. Mr. A. Arumugam & Anr.	Anirudh Goswami	Chitranshul A. Sinha
5.	Comp. App. (AT) (Ins) No. 653 of 2019	Dr. Ravi Shankar Vedam Vs. Tiffins Barytes Asbestos and Paints Ltd. & Anr.	Neha Nagpal	

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By Order  
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